

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 15.10.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 587/2012	Arguments	MSM	BSM
2	OS 275/2014	Evidence	KBS	RK
3	OS 373/2012		BRK	SVN
4	OS 449/2013		PTH	RK
5	OS 592/2012		BPG	BR
6	OS 173/2010		BGG	MS
7	OS 57/2010		Hearing	TSR
8	OS 58/2010			
9	OS 59/2010			
10	OS 60/2010			
11	OS 61/2010			
12	OS 62/2010			
13	OS 63/2010			
14	OS 64/2010			
15	OS 65/2010			
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MA 1/2020	Arguments	KSL	AS
2	MC 9/2014	Evidence (Only through VC)	-	-
3	OS 631/2015		BSK	RDS
4	OS 575/2015		MG	RK
5	OS 635/2012		HSR	KNG
6	OS 457/2016		BG	KKG
7	OS 687/2013		AK	RC
8	OS 481/2013		PL	HCR
9	OS 617/2018		VBS	RJ
10	OS 137/2016		RGN	KNR
11	OS 331/2014		Hearing	OMG
12	OS 545/2015	BG		BRK
13	MC 13/2013	HGNM		NM
14	MC 25/2020	SLD		-

15	FDP 11/2017		BRS	MMD
JUDGMENT				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MVC 613/2015	Judgment	-	-

(PRASAD.K.B)
Senior Civil Judge,
Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 15.10.2020

CIVIL CASES

Morning Session

Afternoon Session

Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<u>ARGUMENTS</u>			<u>HEARING</u>		
1.OS 94/15	SSR	GH	1.OS 1380/09	VM	TNM,SP
2.OS 156/16	ABN	PJ,GKM,MNM	2.OS 56/10	NMD	ANG,BG,RK,MN, NGR
3.RA 10/16	RK	VL	3.OS 142/11	CCR	SST,HGM
4.MA 14/18	HNR	NKS	4.OS 236/13	JM	MK,KKM,MP
5.Misc 40/13	RSR	MP,NCH	5.OS 354/13	STG	TSR,AS,BTM,AKG
<u>HEARING</u>			6. OS 156/14	HCR	KCL,KSN,BG
6.OS 34/12	AKH	SM,BG	7.OS 160/16	NRN	KKM,DNM,BVP
7.OS 138/12	MDB	RK,DSJ,SMR, AR,BS,MS	<u>EVIDENCE</u>		
8.OS 442/13	MN	DK,JK,BPG, MP	8.OS 56/12	VR	MSR,JAK,KMB
9.OS 146/14	NGR	HCR,CP	9.OS 258/14	RMS	NLS
10.OS 172/15	RK	YMS,NK,CAK,VV	10.OS 672/16	MS	GMB,JVH
11.OS 304/15	SGP	MS	11.OS 20/17	SKR	RR
12.OS 380/15	THR	KHB,HMT	12.OS 210/19	MS	-
13.OS 242/17	RDS	SMS,AS,MDU	13.MC 52/17	TM	-
14.OS 10/19	BAM	KRG	14.MC 36/18	GHK	NIL
15.LAC 16/10	BG	KKM,MP	15.MC 32/19	AN	-


Mats
15/10
Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 15.10.2020

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUM/NTS</u>	<u>Pltf</u>	<u>Deft</u>		<u>ARGUMENTS</u>	<u>Pltf</u>	<u>Deft</u>
1.	OS 533/2014	SMR	YMS	1.	MA 2/2015	AS	LM
2.	RA 61/2009	SRR	BRK	2.	MISC 19/2015	AS	BCR
3.	OS 397/2015	GA	SMR	3.	OS 303/2016	KKM	AKV
	MA 50/2013	BLK	SMR		RA 34/2017	RK	NLR/NHS
4.	<u>HEARING</u>			4.	<u>HEARING</u>		
5.	OS 523/2014	DSJ	KKG/AS	5.	MA 10/2017	RK	NR
6.	OS 600/2015	KS	SKN	6.	MISC 9/2019	HK	MS
7.	OS 464/2016	SM	KTK	7.	MC 40/2020	RLB	-
SR	OS 61/2017	KRJ	SGR	8.	OS 131/2015	CKR	MRS/MVA
9.	OS 159/2017	NL	SN	9.	FDP 24/2014	HG	TNR
10.	MC 33/2017	A	RMR	10.	OS 634/2014	RK	KRG
	<u>PHYSICAL PEVIDENCE</u>				<u>EVIDENCE(Only Through /VC)</u>		
11.	OS 487/2009	GS	RK	11.	OS 735/2015	GC	CKR
12.	OS 55/2012	VR	HVM	12.	OS 380/2016	S	KKM
13.	OS 738/2014	KTD	EXPT	NN	OS 419/2016	SMR	-
14.	OS 255/2011	CYP	KGS	14.	OS 424/2016	AS	KDM
15.	OS 475/2014	J	SS	15.	OS 9/2017	STM	AG


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 15-10-2020**

Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res /JDR
Arguments				Arguments			
1	Mis 46/2014	TSL	Exp	1	OS 377/2013	TM	MSG
2	CC 718/2006	DNM		2	CC 41/2010	KKM	GKN
3	OS 543/2018	NRN	YHP		Hearing		
	Hearing			3	OS469/2017	CTS	NSG
4	OS 245/2006	RKGM	BRK	4	OS 471/2018	SSM	SN
5	OS 255/2014	NPM	NS	5	Ex-44/2014	VV	RV
6	OS 207/2019	OMG	BAM	6	OS 69/2020	HCR	BGB
7	OS 227/2017	CB	Exp	7	OS 321/2018	PM	HSS
8	OS 127/2019	CV	KNK	8	Ex-32/2015	SMR	SN
9	OS 415/2018	BAM	OMG	9	OS 331/2015	MGHK	RK
10	OS 331/2015 17/7/15 Evidence	CG BJK	GA RDS	10	OS 367/2017	KNS	RMS
11	OS 193/2014	BRS	AS	11	OS 475/2017	RK	NPR
12	OS 357/2017	VNR	SHR	12	OS 277/2016	KGM	MN
13	OS 113/2011	MS	KKG	13	OS 107/2012	BSJ	RK
14	OS 201/2013	NG	KKM	14	OS 549/2013	LS	CKR
15	OS 221/2012	AS	DSJ	15	OS 351/17	CG	GA

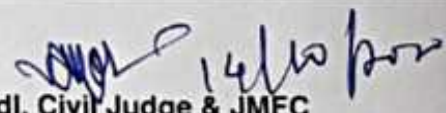
Note:

Separate cancelled cases list will be notified


 14/10/2020
**Prl. Civil Judge & JMFC,
Nelamangala**

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 15-10-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS				ARGUMENTS			
1	OS 183/2008	KKP	EXPARTE	1	OS 428/2008	JSD	CN
2	OS 124/2004	KKM	SMR	2	OS 393/2018	BD	RK
3	OS 142/2004	SMR	KKN	3	OS 347/2016	CHR	EXPARTE
4	OS 402/2008	RY	KNS	4	OS 10/2016	BTK	EXPARTE
5	OS 143/2018	CP	SR	5	OS 12/2016	BTK	EXPARTE
HEARING				HEARING			
6	OS 137/2004	KKM	CKR/RDS	6	OS74/2006	CRV	NLS/GKN
7	OS 194/2004	MR	MN	7	OS 275/2014	MVM	MGH
8	OS 311/2006	KKM	MM	8	OS 125/2015	NGR	NMR
9	OS 115/2008	KKM	MM	9	OS 193/2016	TGS	SMR
10	OS 49/2014	BCU	BOC	10	OS 194/2016	TGS	SMR
EVIDENCE							
11	OS 219/2014	GNV	HSR	11	OS 195/2016	TGS	SMR
12	OS 265/2014	GC	BA	12	OS 36/2017	NM	RK
13	CC 463/2015	APP	MDU	13	OS 462/2017	HSR	NPR
14	CC 1713/2014	APP	ST	14	OS 237/2019	SKB	NM
15	CC 374/2007	APP	NPR	15	OS 103/2018	HNN	CKG


 II Addl. Civil Judge & JMFC
 Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka